

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2613
ANSWERED ON:04.12.2009
CORRUPTION CASES ABOUT DDA OFFICIALS
Rathod Shri Ramesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of corruption cases registered against Delhi Development Authority (DDA) officials during last one year and as on date; and

(b) the number of officials found involved in corruption cases during the said period and the action taken against the guilty officials ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Delhi Development Authority (DDA) has reported that nine cases of corruption involving 15 of its employees were reported during the period 1-12-2008 to 30-11-2009. As on date, a total of 72 employees of DDA have been identified in corruption cases by Anti-Corruption Bureau of Govt. of National Capital Territory of Delhi and another 67 employees have been identified by the Central Bureau of Investigation (CBI).

(b): DDA has further informed that corruption charges have been proved against 15 employees of DDA, and action including removal, dismissal and compulsory retirement from service has been taken against them.